

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF QUICKDEL LOGISTICS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	QUICKDEL LOGISTICS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	28/05/2013
3.	Authority under which corporate debtor is incorporated / registered	RoC-Delhi
4.	Corporate Identity No /Limited Liability Identification No. of corporate debtor	U63000HR2013PTC049354
5.	Address of the registered office and principal office (if any) of corporate debtor	1.Regd Off: Shop No. 1, 1st Floor, Nambardar Market, Sukhrali Gurgaon, HR 122022 2. 1101, 11th Floor, Spaze I Tech Park, Tower A - 2, Shona Road, Sector 49, Gurgaon, HR 122103 3. Plot No. 31, Udyog Vihar, Sector-18 Gurgaon 122015 Haryana
6.	Insolvency commencement date in respect of corporate debtor	28/01/2020
7.	Estimated date of closure of insolvency resolution process	26/07/2020 (180 Days from the date of order 28/01/2020)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Somnath Gupta IP REG. No. IBBI/PA-002/IP-N00042/2016-17/10081
9.	Address and e-mail of the interim resolution professional, as registered with the Board	1019, Lane No. 1, Ramsharnam Colony, Pathankot, Punjab-145001 Email: somgupta_62@rediffmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	1019, Lane No. 1, Ramsharnam Colony, Pathankot, Punjab-145001 Email: cirp.qdpl@gmail.com
11.	Last date for submission of claims	11/02/2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Download applicable form from https://www.ibbi.gov.in/home/downloads NA

Notice is hereby given that the National Company Law Tribunal Chandigarh has ordered the commencement of a corporate insolvency resolution process of the **QUICKDEL LOGISTICS PRIVATE LIMITED** on **28/01/2020**.

The creditors of **QUICKDEL LOGISTICS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **11/02/2020** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Somnath Gupta
Interim Resolution Professional of Quickdel Logistics Pvt. Ltd
Regd. No. IBBI/PA-002/IP-N00042/2016-17/10081



Date **29.01.2020**
Place: **PATHANKOT**